

JUSTICE (RETD.) R.M. LODHA COMMITTEE
(IN THE MATTER OF PACL LIMITED)
TENDER DOCUMENT FOR E-AUCTION-SALE OF PROPERTIES IN
CHIKKABALLAPUR, KARNATAKA

Corrigendum No. 1 to the Tender Document For E-Auction- Sale of Properties in
(Tender Document No. JRMLC/ KAR/ CHIKKA)

The amendment mentioned in this Corrigendum shall be applicable to the Tender Document For E- Auction- Sale of Properties in Chikkaballapur, Karnataka dated May 22, 2026, issued by Justice (Retd.) R. M. Lodha Committee:

1. In Annexure 1: Description of Properties, Area Land (Acre) **to be read as** Area Land (Square Meter).